### यमना विहार दिल्ली में दुकानों का निर्माण

३६३०. श्री जैनुल बशर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण द्वारा चलाई गई यमुना विहार कालोनी में प्रत्येक ब्लाक में दुकानें बनवाई हैं;

(ख) यदि हां, तो इन दुकानों का आवंटन कब तक किया जायेगा और आवंटन हेतु क्या मानदण्ड अपनाए जायेंगे ;

(ग) क्या यह सच है कि इन दुकानों में अनुसूचित जातियां और विकलांगों के लिए एक कोटा निर्धारित किया गया है; और

(घ) यदि हां, तो उपर्युक्त श्रेणियों में से प्रत्येक के लिए कितना कोटा निर्धारित किया गया है यदि नहीं, तो इसके क्या कारण हैं ?

**संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)**

(क) से (घ) : सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

### Survey Conducted by Gandhi Peace Foundation in Pali District of Rajasthan

3631. SHRIMATI PRAMILA DANDAVATE :
SHRI SATENDRA NARAIN SINHA :
SHRIMATI KISHORI SINHA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have seen the report of the survey conducted by the Gandhi Peace Foundation of the villages of Pali District of Rajasthan; and

(b) if so, what are the findings of the survey ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHR R. V. SWAMINATHAN) : (a) No, Sir.

(b) Does not arise.

### Setting up Fish Seed Hatcheries

3632. SHRI AJIT KUMAR SAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have selected some States to set up fish seed hatcheries;

(b) if so, whether Government have included West Bengal in that list; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHR R. V. SWAMINATHAN) : (a) Yes. Sir.

(b) West Bengal is one of the States selected for setting up commercial fish seed hatcheries under the Inland Fisheries Project with World Bank assistance. Nine fish seed hatcheries capable of producing 158 million quality fish seed per annum on full development are envisaged to be constructed under this Project in West Bengal.

(c) Question does not arise.

### Position of Beri-Khurd Irrigation Project of River Shivnath, M.P.

3633. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of IRRIGATION be pleased to state :

(a) what is the position of a major Irrigation Project known as Beri-Khurd on River Shivnath in the district of Rajnandgaon in Madhya Pradesh;

(b) has the paper been cleared from the Ministry of Atomic Energy; and

(c) if not, by what time it is expected to be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) and (b) The Report for Bihri Khurd Project on River Shivnath was received in the Central Water Commission from the Government of Madhya Pradesh in March, 1979. Since the proposed dam site involved submergence of some uranium deposit area, the State Government was requested by the Central Water Commission to investigate an alternative site and submit the modified project report. The Government of Madhya Pradesh thereafter suggested an alternative site 8 km. upstream but the Ministry of

Atomic Energy found this dam site also unsuitable and suggested the State Government to shift the dam site by another 5-6 kms. upstream. The Project Report for this site is yet to be submitted by the State Government.

(c) Does not arise.

**नियमित की गई कालोनियों में नागरिक सुविधा देना**

३६३४. श्री हरीश रावत : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन कालोनियों में नागरिक सुविधाएं देने के लिए कोई व्यापक योजना तैयार की गई है जिनको नियमित किया गया है; और

(ख) यदि हां, तो इस कार्य पर मदवार कितना खर्च किया जाना है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)

(क) दिल्ली विकास प्राधिकरण ने नियमितीकरण के लिए उद्दिष्ट ६१२ अनाधिकृत कालोनियों में नागरिक सुविधाओं की व्यवस्था करने के लिए एक परियोजना रिपोर्ट तैयार की है।

(ख) यह परियोजना रिपोर्ट सरकार के जांचाधीन है।

**निर्माण कार्य के लिये अनुसूचित जातियों/अनुसूचित जनजातियों को दिए गए ऋणों में अनुदान/रियायतें**

३६३५. श्री सत्य नारायण जटिया : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) अनुसूचित जातियों और अनुसूचित जनजातियों को अपने मकानों का निर्माण करने हेतु सरकार से प्राप्त ऋणों के मामले में दिए गए अनुदानों, सहायता और रियायतों का ब्योरा क्या है तथा किन-किन विभिन्न स्रोतों से वे ये रियायतें आदि प्राप्त कर सकते हैं; और

(ख) वर्ष १९८०-८१ और १९८१-८२ के दौरान प्रत्येक राज्य में अनुसूचित जाति और अनुसूचित जनजाति के कितने-कितने परिवारों को अनुदान सहायता और ऋण की सुविधाएं उपलब्ध कराके मकान दिये गये हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)

(क) और (ख) : सूचना राज्य सरकारों से एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी।

TEESTA BARRAGE PROJECT

3636. SHRI CHITTA BASU : Will the Minister of IRRIGATION be pleased to state :

(a) whether the Bangladesh Government have raised certain disputes relating to the implementation of the Teesta Barrage Project in North Bengal;

(b) if so, the nature of disputes;

(c) reaction of Government to those disputes raised by Bangladesh;

(d) whether Government of West Bengal asked for additional Rs. 10 crores for the execution of the project for the current year: and

(e) if so, reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) and (b) The river Teesta flows from India into Bangladesh. India and Bangladesh each have planned irrigation projects based on the Teesta flows in their respective territories. The Indian project in West Bengal is under execution. The available natural flows in the river in the non-monsoon season are not sufficient to meet the requirements of both the countries. The Government of Bangladesh have expressed their concern over India going ahead with her project without arriving at a settlement with Bangladesh over the sharing of the Teesta flows and have asked that such a settlement should be arrived at immediately.

(c) The matter is still under discussion between India and Bangladesh for arriving at a mutually acceptable solution.

(d) and (e) The Government of West Bengal had requested the Planning Commission for an advance plan assistance of Rs. 10 crores for the Teesta Barrage Project for the year 1981-82. In view of the constraints of resources, the Planning Commission regretted its inability to provide Central assistance to any of the irrigation projects.